

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 60/RP/2016
along with I.A. No. 52/2016 in
Petition No.10/SM/2016**

**Coram:
Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of order: 23rd of January, 2017

In the matter of

Review Petition under Section 94 (1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of order dated 30.6.2016 in Petition No.10/SM/2014 along with I.A. for condonation of delay.

Corrigendum

In Page 1, name of the petitioners and the respondents shall be read as

under:

**And
In the matter of**

1. Power Company of Karnataka Ltd.
2. Bangalore Electricity Supply Company Ltd.
3. Mangalore Electricity Supply Company Ltd.
4. Gulbarga Electricity Supply Company Ltd.
5. Hubli Electricity Supply Company Ltd.
6. Chamundeshwari Electricity Supply Company Ltd.

...Petitioners

Vs

1. Southern Regional Load Despatch Centre
2. National Load Despatch Centre
3. Central Transmission Utility
4. Southern Regional Power Committee
5. Udupi Power Corporation Ltd.

6. Punjab State Power Corporation Ltd.
7. Karnataka Power Transmission Corporation Ltd.

.....Respondents

2. In para 5, figures '11.1.2017' shall be read as '20.1.2017'
3. In para 6 , figures '17.1.2017' shall be read as 9.2.2017'
4. All other terms of order dated 15.12.2016 in Petition No.60/RP/2016 remain unaltered.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A.S.Bakshi)
Member

sd/-
(A.K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson